

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 11579 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 6th December, 2024.

Sub:- **Special Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/6546, dtd. 30.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **special casual leave on 06.11.2024 and 08.11.2024, along with station leave permission, from the evening of 05.11.2024 till the morning of 11.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/11580 /A, dated , 06-12-24
Copy to-

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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